

and what was the consensus of the Committee and the outcome of the discussions in this regard?

**THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO):** (a) The question of development of national shipping of developing countries was dealt with in the Fourth Committee of the UNCTAD. The delegate of the United Kingdom, in common with the delegates of several other countries, did not support the Indian suggestion, which was repeated by several other delegations from developing nations, to liberalise commercial credit facilities for purchase of new and second-hand vessels by developing countries. In the view of the delegate of the United Kingdom, commercial credits were regulated by market conditions and any concessions in this respect might complicate transaction by pushing credit terms beyond what was considered reasonable.

(b) The views of developing countries on this matter are incorporated in the resolution adopted unanimously by the Second UNCTAD, relevant extract from which are given below:

"The Conference.....

*Invites* the governments of developed countries member States of UNCTAD, directly or through international and regional financial institutions, to give close and sympathetic consideration to requests from the developing countries for assistance in connection with the establishment or expansion of national merchant marines within the framework of development plans or policies of the developing countries concerned;

*Invites* further the governments of developed countries member States of UNCTAD, particularly of the maritime nations to consider the following proposals, submitted for

early action by the developing countries, and to make known the results of this consideration at the next regular session of the Committee on Shipping:

- (i) (a) new ships should be sold to the developing countries on deferred payment terms involving repayment after the delivery of the vessels in not less than 10 years, with a suitable period of grace, and at a low rate of interest;
  - (b) suitable second hand vessels should be sold to the developing countries on deferred payment terms extending up to 8 years; and
- (c) (i) guarantees given by the national financial institutions of the developing countries should be accepted as adequate cover for the deferred portion of payments for vessels, both new and second hand, purchased by developing countries; and
  - (ii) arrangements should be made for financing the sale of second hand ships to developing countries on deferred terms;
  - (iii) that governments of developed countries and international agencies should provide financial support to encourage shipbuilding industries in developing countries, including the export of the products of these industries;"

#### Communal Riots

5683. **SHRI HIMATSINGKA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister met an All Party deputation of Members of Parliament and discussed with them steps to check communal riots in the country; and

(b) if so, which parties were represented in the deputation, the specific suggestions made in this regard and Government's reaction thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) and (b). Some Members of Parliament representing different parties including Congress, CPI, CPM, SSP, PSP and Independents met the Prime Minister on 17th February, 1968. They expressed concern at the recent wave of communal violence in the country and urged Government to take firm steps to curb such disorders. They also suggested that the authorities concerned should be made responsible for taking stringent action in such cases and Government should devise measures for the curbing of communal violence in cooperation with Opposition Parties.

The Prime Minister said that she shared their concern. Government had already advised the State Authorities to deal with communal trouble firmly in all cases. She also mentioned the steps already initiated to reactivate the National Integration Council in which various political parties and other important interests would be represented.

#### Additional Planes for Airlines

5684. **SHRI HIMATSINGKA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Indian Airlines Corporation and the Air-India are considering the question of augmenting their fleet by additions of planes like Douglas DC-9 and Boeing 737;

(b) if so, the nature of the decisions, if any, taken in this regard;

(c) the estimated expenditure involved; and

(d) the amount set apart for augmentation of the fleets of these Corporations during 1968-69?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) to (d). *Air-India:*

Air-India have already placed an order for one Boeing 707-320C aircraft at an estimated cost of Rs. 7.69 crores. They are currently negotiating loans for the purchase of two Boeing 747s (Jumbo Jets) at an estimated cost of Rs. 48.20 crores. The anticipated provision for these during 1968-69 is Rs. 7.55 crores.

*Indian Airlines:*

The question of purchasing aircraft of bigger capacity is being examined by the Corporation. The anticipated provision in this regard during 1968-69 is Rs. 0.90 crores.

#### Central Vigilance Commission

5685. **SHRI K. LAKKAPPA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have been receiving periodical reports and action proposed by the Central Vigilance Commission; and

(b) if so, the results achieved after the establishment of the Central Vigilance Commission in the country?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) and (b). The Central Vigilance Commission has submitted three annual reports for the years 1964-65, 1965-66 and 1966-67 which have been placed before Parliament. The Commission has been useful in dealing with cases of corruption and in checking corruption.

#### Treatment of South Indian Officers in North Indian States

5686. **SHRI K. LAKKAPPA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any complaints of ill-treatment of South Indian officers of